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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**


**Co. Appeal No. 310/252(3)/NCLT/AHM/2018**

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.08.2018**

Name of the Company: Narendra Agrawal  
(Suhyog Event Management Pvt. Ltd)  
V/s.  
Registrar of Companies

Section of the Companies Act: Section 252(3) of the Companies Act, 2013

<b>S.NO.</b>	<b>NAME (CAPITAL LETTERS)</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
1.	SHIPESH DALAL FOR (SUHYOG EVENT)	PCS	PETITIONER	
2.				


**ORDER**

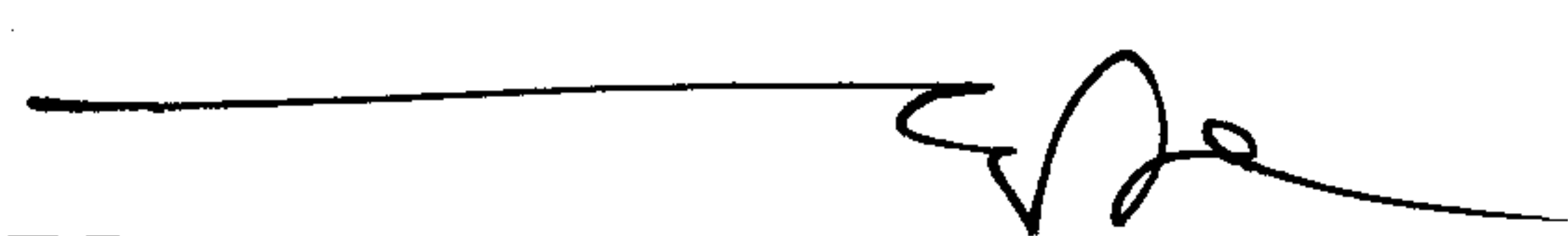
PCS Mr. Shipesh Dalal is present for the Appellant.

The representation from the ROC is received.

The representation from the Income Tax Department is still awaited.

List the matter on 24.08.2018

  
**MANORAMA KUMARI  
(MEMBER JUDICIAL)**

  
**HARIHAR PRAKASH CHATURVEDI  
(MEMBER JUDICIAL)**

Dated this the 14th day of August, 2018